

**In The Central Administrative Tribunal,  
Jaipur Bench, Jaipur**

GA/TA/MP. No. 466 /1993 (in OA. 647/82)

Sardar Singh

Versus U.O. 2 DS

Date of Order

Orders

This is an M.P. (in OA. No. 647/82) for summoning the record. It is in order.

S.O. (7)

2/6/8

6-9-93

None present

Register & Put up in Court  
for admission on 9-9-93 along with OA 647/82

REGISTRAR  
C.A.T., JAIPUR

9/9/93

Mr. K.N. Mathur - Counsel for Petitioner;  
Mr. Mohan Sharma - Proxy Counsel  
for Mr. U.S. - Counsel for  
Respondents.

At the request of the learned  
Proxy Counsel, may be listed  
for admission on 20/9/93.

Sd/-

Sd/-